



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,20th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-I AND SINGLE BENCH  
OF HONOURABLE MR. JUSTICE A.D. CHOUDHURY WILL  
SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	I.A.(CrI.)/762/2022 FIXED, WITH CRL.A(J)/107/2017 (D/O), P.B. 2 NOS. in CRL.A(J)/107/2017	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
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14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
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18)	MD F FARIDI	19-01-2023	To	20-01-2023
19)	MR. J M A CHOUDHURY	20-01-2023	To	22-01-2023
20)	MR. M U MAHMUD	20-01-2023	To	20-01-2023
21)	MR H K DAS	20-01-2023	To	20-01-2023
22)	MR. R BORUAH	20-01-2023	To	30-01-2023

23)	MS. N M DEKA	20-01-2023	To	24-01-2023
24)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
25)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE (ACTING) AND HONOURABLE  
MR. JUSTICE ARUN DEV CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
46	WA/344/2022 FIXED	BIKRAM JIT SAIKIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR	MR. K GOGOI DY.S.G.I.
47	WA/394/2022 FIXED	UNION OF INDIA AND 3 ORS. <b>Versus</b> MAMONI BORO AND ANR.		MR. A K BARUAH (r-1) MR. N MAHAJAN (r-1) MR A DAS (r-1)
	<b>WITH</b> I.A.(Civil)/3774/2022 <b>in</b> WA/394/2022	UNION OF INDIA AND 3 ORS. <b>Versus</b> MAMONI BORO AND ANR.		
	<b>WITH</b> I.A.(Civil)/126/2023 <b>in</b> WA/394/2022	MAMONI BORO AND ANR. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR A DAS	SC, C G S C

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25)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	WP(C)/325/2023 B/O	NEERAJ SANGA <b>Versus</b> THE PUNJAB AND SINDH BANK AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	
<b>ORDERS</b>				
25	I.A.(Civil)/21/2023 WITH WP(C)/8028/2022(D/O) FIXED in WP(C)/8028/2022	MONJUR ELAHI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S PHUKAN	GA, ASSAM SC, HEALTH

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
59	WP(C)/323/2023 B/O	DURLAV RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH N AHMED	SC, HIGHER EDU GA, ASSAM
<b>ADMISSION</b>				
60	WP(C)/3867/2021 FIXED	DHARANI CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
56	I.A.(Civil)/424/2022 AT 10:30 AM in El.Pet./3/2021 <b>WITH</b> El.Pet./3/2021	PHANI BHUSAN CHOUDHURY <b>Versus</b> SHANKAR PRASAD RAY	MR. P N GOSWAMI	MR. J PATOWARY MR. N BORAH
		SHANKAR PRASAD RAY <b>Versus</b> PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	<b>WITH</b> I.A.(Civil)/427/2022 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY <b>Versus</b> SHANKAR PRASAD RAY	MR. P N GOSWAMI	MR. N BORAH MR. J PATOWARY
<b><u>MOTION</u></b>				
57	WP(C)/208/2023 FIXED	PROBIN SAIKIA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
58	WP(C)/209/2023 FIXED	SUBRATA BARUAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
59	WP(C)/285/2023 BY SLIP	M/S G.B CONSTRUCTION <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, GMC
<b><u>ORDERS</u></b>				
60	WP(C)/4255/2021 B/O	ISMAIL HOQUE <b>Versus</b> THE STATE PUBLIC INFORMATION OFFICER AND 3 ORS		GA, ASSAM MR P DEKA (R-4) MR N J KUMAR (R-4) SC, INFORMATION COMMISSION
61	I.A.(Civil)/3751/2022 WITH WP(C)/7443/2022 (D/O) FIXED in WP(C)/7443/2022	SUSHILA SAIKIA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS .	MR. B CHETRI MS. D J BORAH	GA, ASSAM SC, REVENUE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### **ADMISSION**

67	WP(C)/6988/2022 B/O	19852129 SRI BALDEV SINGH @ BALADAB SINGH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
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### **ORDERS**

68	Cont.Cas(C)/263/2019 FIXED	PRADIP KUMAR BASUMATARY AND 6 ORS. <b>Versus</b> BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3) MR. A K BHUYAN MR. S BORA (r-3) MS. R B BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
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2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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25)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,20th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
68	WP(C)/7057/2021 FIXED	M/S AVIJANTRIK INFRATECH PVT LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
69	WP(C)/39/2022 FIXED	M/S WEB PRINTZ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R K DUTTA MR. M K BORAH MR. S DUTTA	SC, ELEM. EDU SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD.
70	WP(C)/4794/2022	ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED <b>Versus</b> MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR. S KALITA (r-3) MR R K MOUR (r-3) MR. S KAKATI (r-3) MR P DAS (r-3) SC, INDUSTRIES AND COMMERCE
71	WP(C)/4614/2022 B/O	UNITED BROTHERS DISTILLERIES PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2466/2022 <b>in</b> WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
72	WP(C)/4774/2022 B/O	WAHIDA REHMAN <b>Versus</b> NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM SC, NHAI

**ORDERS**

73	WP(C)/8242/2022 FIXED	RANTU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, P AND R.D. GA, ASSAM
74	I.A.(Civil)/142/2023 B/O in WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. R ALI MR. S M RAHMAN MR.M ALI	SC, REVENUE
	<b>WITH</b> WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	GA, ASSAM
<b><u>STAY MATTERS</u></b>				
75	I.A.(Civil)/1074/2021 FIXED in WP(C)/2984/2021	M/S ANABOND LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	<b>WITH</b> WP(C)/2984/2021	M/S ANABOND LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
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14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
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16)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
17)	MR. A DHAR	19-01-2023	To	20-01-2023
18)	MD F FARIDI	19-01-2023	To	20-01-2023
19)	MR. J M A CHOUDHURY	20-01-2023	To	22-01-2023
20)	MR. M U MAHMUD	20-01-2023	To	20-01-2023
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22)	MR. R BORUAH	20-01-2023	To	30-01-2023
23)	MS. N M DEKA	20-01-2023	To	24-01-2023
24)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
25)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,20th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
65	AB/153/2023 B/O	MD. ALTAF HUSSIAN <b>Versus</b> THE STATE OF ASSAM	MR. D NANDI MS P SARMAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
66	Bail Appln./3058/2022 WITH LCR, BY SLIP	MOFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
67	Bail Appln./3445/2022 FIXED	MIRJA HASSAN@MIRZA HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL S I AKAND	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

11	I.A.(Civil)/1739/2021 B/O in MACApp./172/2020	SMT GITALI LAHKAR AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD	MR D MONDAL	MR SISHIR DUTTA
	<b>WITH</b> MACApp./172/2020	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT GITALI LAHKAR AND 4 ORS	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1152/2020 in MACApp./172/2020	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT GITALI LAHKAR AND 4 ORS	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	
	<b>WITH</b> CO/29/2021 in MACApp./172/2020	GITALI LAHKAR AND 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO LTD	MR D MONDAL	MR. S DUTTA

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
51	Crl.Rev.P./270/2022 AT 10:30 AM	MUJAM UDIN PRODHANI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A DAS (R2) MR. A A R KARIM (R-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/421/2022 <b>in</b> Crl.Rev.P./270/2022	SMT. JOYGUN BEWA <b>Versus</b> MUJAM UDIN PRODHANI AND 3 ORS	MR. A DAS	MR B P BORAH PP, ASSAM
<b>WITHDRAWAL</b>				
52	AB/2232/2022 WITH CASE RECORD, B/O	MAJEDUR RAHMAN KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
<b>MOTION</b>				
53	AB/176/2023 B/O	PHIRUN NAG@FIRON NAG <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI R KR DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
54	Bail Appln./3688/2022 FIXED	SULTAN MAMOOD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S MUKTAR	MR. S MUNIR (r-2) MR A RAHMAN (r-2) PP, ASSAM
55	Bail Appln./69/2023 (CONNECTED WITH ITEM NO. 44 IN THE DAILY CAUSE LIST), FIXED	SALIM ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	CRP(IO)/25/2023 FIXED	PRADUNNA HAJONG AND 6 ORS <b>Versus</b> RAM PAD NATH AND 2 ORS	MR. N B P SINGHA MR. D BARMAN	
<b>ORDERS</b>				
57	RSA/162/2010 WITH LCR, B/O	MUSTT. MALEKJAN BEWA and 2 ORS, <b>Versus</b> MD. KUMAR ALI and ORS,	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
58	I.A.(Civil)/1100/2021 WITH LCR, B/O in RSA/105/2019	MURAD AHMED <b>Versus</b> ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
	<b>WITH</b> RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	<b>WITH</b> I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
46	Crl.Pet./1267/2019 WITH LCR 2 FILES, FIXED	DURGESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. B DAS	MR. N UDDIN (R2) MS. M DAS (R2) PP, ASSAM
	<b>WITH</b>			
47	Crl.Pet./1268/2019	SUDIPTA BORUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. B DAS	MR. N UDDIN (R2) MS. M DAS (R2) PP, ASSAM
48	I.A.(Civil)/3853/2022 in MACApp./417/2017(D/O), WITH LCR, B/O <b>in</b> MACApp./417/2017	SMTI JAMUNA MANDAL and 4 ORS <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED		MRS. S ROY
49	I.A.(Civil)/3870/2022 WITH LCR, B/O <b>in</b> MACApp./157/2022 <b>WITH</b> MACApp./157/2022	REKHA SAIKIA AND 2 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.  UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> REKHA SAIKIA AND 4 ORS.	MR D MONDAL  MR. A J SAIKIA MR G S BORO	MR. A J SAIKIA  MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
50	I.A.(Civil)/145/2023 WITH LCR, B/O <b>in</b> MACApp./245/2021 <b>WITH</b> MACApp./245/2021	SMTI MALANCHA BALA DAS AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD.  ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MALANCHA BALA DAS AND 5 ORS.	MR. M TALUKDAR MR. A SHAKIL  MR SISHIR DUTTA MR. S DUTTA	MR SISHIR DUTTA  MR. M TALUKDAR (r-1 to 4) MR. A SHAKIL (r-1 to 4)

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LEAVE NOTE OF ADVOCATES FOR 20/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
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12)	MR A KALITA	18-01-2023	To	20-01-2023
13)	MR. N ISLAM	23-01-2023	To	03-02-2023
14)	MR. A K PURKAYASTHA	19-01-2023	To	20-01-2023
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18)	MD F FARIDI	19-01-2023	To	20-01-2023
19)	MR. J M A CHOUDHURY	20-01-2023	To	22-01-2023
20)	MR. M U MAHMUD	20-01-2023	To	20-01-2023
21)	MR H K DAS	20-01-2023	To	20-01-2023
22)	MR. R BORUAH	20-01-2023	To	30-01-2023
23)	MS. N M DEKA	20-01-2023	To	24-01-2023
24)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
25)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,20th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-II]**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE (ACTING) AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
55	Cont.Cas(C)/18/2021 B/O	NASIR UDDIN <b>Versus</b> PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. K GOGOI (R-1)
56	Cont.Cas(C)/28/2021 B/O	MD. SOYAD ALI <b>Versus</b> PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MS. P R MAHANTA MR. K GOGOI
57	Cont.Cas(C)/29/2021 B/O	MAINUL HOQUE <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR S BHUYAN MR. A R TAHBILDAR
58	WP(C)/4047/2022 B/O, WITH LAWAZIMA COURT'S ORDER	SITHUL KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. MR A BHATTACHARYA GA, ASSAM MR. S D PURKAYASTHA (r-6) MR S CHOUDHURY (r-6)

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Friday,20th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
53	Crl.Pet./1045/2022 WITH LCR, FIXED	DULANTA JYOTI KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MS. A BEGUM (r-2,3) PP, ASSAM
54	Crl.Pet./42/2023 B/O	MD NOMSAD ALI AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
55	AB/158/2023 B/O	SUJAL HOQUE AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
56	AB/165/2023 B/O	DHIRAJ CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B P SINHA	PP, ASSAM
57	AB/167/2023 B/O	NABAB ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
<b>HEARING</b>				
58	I.A.(Crl.)/534/2022 WITH LCR 2 FILES, B/O in Crl.Rev.P./263/2022 <b>WITH</b> Crl.Rev.P./263/2022	JHARNA BEGUM LASSKAR AND 3 ORS. <b>Versus</b> DALIM HUSSAIN MAZUMDER AND ANR. F  DALIM HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY  MR. D CHAKRABARTY	MR D CHAKRABORTY  MS. R CHOUDHURY (r- 2,3,5) PP, ASSAM

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